

[English]

**Prices of Cars**

7846. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether various car manufacturers have taken a decision to hike the prices of their cars during the 1993-94;

(b) if so, the details thereof; and

(c) the production made by each of these manufacturers during the years 1991-92 and 1992-93 and estimated production in 1993-94?

	1991-92	1992-93
(i) Maruti Udyog	1,16,697	1,22,105
(ii) Hindustan Motors	16,043	21,848
(iii) Premier Automobiles	32,563	15,342

With the reduction in excise duty on cars, production is expected to improve during 1993-94.

**Unauthorised Shops in R.K. Puram**

7847. SHRI RAJNATH SONKARA SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a number of shops/stalls have been constructed unauthorisedly in the Directorate of Estates markets in various sectors of R.K. Puram, New Delhi;

(b) if so, the reasons for not removing these unauthorised constructions/shops so far; and

(c) the steps taken to remove them at the earliest?

THE MINISTER OF STAWTE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNASAHI) (a) and (b): There is no statutory control on the price of cars. Government is not aware of any decision by the car manufacturers to hike prices of their cars during the year 1993-94. However, with the reduction in excise duty on cars in the 1993-94 budget, all the major car manufactures in the country have announced reduction in prices.

(c): The production of major car manufacturers during the year 1991-92 and 1992-93 has been:

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) (a): Yes, sir.

(b) and (c): A few cases in R.K. Puram markets under the control of Dte. of Estates have been reported where unauthorised structures have come up on the open land and also some shopkeepers have put up unauthorised structures on the platform allotted to them. Local Bodies who are responsible for removal of the unauthorised structures from the open land have been advised to take appropriate action for removal of unauthorised structures from the public land. Notices have also been issued to the shopkeepers for removing unauthorised structures put by them on the platform allotted to them.